

Annexure-5

Name of the corporate debtor: Karuturi Foods Pvt Ltd ; Date of commencement of liquidation: 05.07.2018; List of stakeholders as on: 01.03.2021

List of operational creditors (Government Dues)

(Amount in ₹)

| Sl. No. | Details of Claimant | | | Details of claim received | | Details of claim admitted | | | | Amount of contingent claim | Amount of any mutual dues, that may be set off | Amount of claim rejected | Amount of claim under verification | Remarks, if any | |
|---------|---------------------|---|--------------------|---------------------------|----------------|---------------------------|-----------------|---|---|----------------------------|--|--------------------------|------------------------------------|-----------------|---|
| | Department | Government | Identification No. | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by lien or attachment pending disposal | Whether lien / attachment removed? (Yes/No) | | | | | | % share in total amount of claims admitted |
| 1 | Commercial Taxes | The Assistant commissioner of Commercial Taxes, Audit 1.3 | NA | 20.08.2018 | 3,43,04,195 | 3,43,04,195 | Sales Tax Dues | - | - | 66.7 | Nil | Nil | Nil | Nil | |
| 2 | Commercial Taxes | The Assistant commissioner of Commercial Taxes, Audit 1.8 | NA | 20.08.2018 | 14,53,390 | 14,53,390 | Sales tax dues | Lien marked - 29,831,144 | No | 2.83 | Nil | Nil | Nil | Nil | Lien is marked against bank account maintained with axis bank |
| 3 | Commercial Taxes | The Assistant commissioner of Commercial Taxes, Audit 1.7 | NA | 21.08.2018 | 1,48,21,960 | 1,48,21,960 | Sales tax dues | Lien marked 2,853,595 | No | 28.82 | Nil | Nil | Nil | Nil | Lien is marked against bank account maintained with axis bank |
| 4 | Commercial | The Assistant | NA | 09.10.2020 | 8,48,043 | 8,48,043 | Sales tax | - | - | 1.65 | Nil | Nil | Nil | Nil | This claim has been |

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|--|-------|--|--|--|--|--|------|--|--|--|--|--|--|--|--|--|
| | Taxes | commissioner of Commercial Taxes, Audit 1.2 (Refer Note below) | | | | | dues | | | | | | | | | accepted on 31.12.2020 wide order of NCLT Bangalore |
|--|-------|--|--|--|--|--|------|--|--|--|--|--|--|--|--|--|